

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

**C.P. No. 309/2018
O.A No. 166/2018**

This the 17th day of September, 2018

**Hon'ble Mr. V. Ajay Kumar, Member (J)
Hon'ble Ms. Aradhana Johri, Member (A)**

Joginder Sharma
S/o. Late Shri W.C. Sharma
R/o. H. No. 7-A, Road No. 33,
Punjabi Bagh (East),
New Delhi – 26. ...Petitioner

(By Advocate : Mr. Ajesh Luthra)

Versus

1. Sh. Anshu Prakash
Chief Secretary,
Govt. of NCT of Delhi,
5th Floor, Delhi Sachivalaya, New Delhi.
2. Dr. G. Narendra Kumar
Secretary (Services)
GNCT of Delhi 7th Level,
B Wing, Delhi Secretariat, I.P Estate, New Delhi.
3. Sh. Sandeep Kumar
Commissioner,
(Transport Department)
GNCT of Delhi, 5/9 Under Hill Road,
Rajpur Road, Delhi – 110 054. ...Respondents

(By Advocate : Mr. G. D. Chawla)

ORDER (ORAL)

Mr. V. Ajay Kumar, Member (J) :

When this matter was taken up for hearing, learned counsel for applicant fairly submitted that the respondents

have already passed an order on 05.09.2018 in compliance with the orders of this Tribunal.

2. In the circumstances and in view of the substantial compliance of the orders of this Tribunal by the respondents, the C.P. is closed. Notices are discharged. However, the applicant is at liberty to avail the remedies in accordance with law against the order dated 05.09.2018 now passed by the respondents, if he is still aggrieved.

(Aradhana Johri)
Member (A)

(V. Ajay Kumar)
Member (J)

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